

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2074
ANSWERED ON:10.03.2010
COAL LINKAGE TO GUJARAT
Naranbhai Shri Kachhadia

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received a proposal from Gujarat Government for allotment of coal linkage;
- (b) if so, the details thereof; and
- (c) the time by which the allotment of Coal linkage is likely to be sanctioned?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir. Gujarat State Electricity Corporation Limited (GSECL) applied for grant of "tapering linkage" for its Ukai Power Station Unit No.6. GSECL informed that while commercial production of coal from the coal blocks allocated to them would commence from 2012, the Ukai Power Station is likely to be commissioned by October, 2010.

(c): The Standing Linkage Committee (Long Term) in its meeting held on 29.1.2010 recommended issuance of Letter of Assurance by Coal India Limited on "tapering basis" as per extant policy/guidelines for the capacity of 1 x 500 MW in accordance with the provisions of New Coal Distribution Policy. The recommendation of the Committee has been approved.